

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.143/2017
IA.No.400/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th October 2017, 10.30 A.M

Name of the Company		Raj Singh Chopra & Ors. -Versus- Sylpack Vincom Pvt.Ltd. & Ors		
Under Section		241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Arik Banerjee, Adv
 Rajib Mukherjee, Adv
 Shaonak Chosh, Adv
 Rakesh Sankar, Adv } Petitioner, Rakesh Sankar
 Saheli Sen, Adv } Resp No. 4 Saheli Sen
 Gargi Manna, Adv }
 SANDIP SARICAR } R - 1 - 3
 PCS }
 ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 4 are present.

Order pronounced in I.A.No. 400/KB/2017. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

Sd
(Jinan K.R.)

Member (J)

Sd

(Vijai Pratap Singh)

Member (J)